

CITY CIVIL COURT MUMBAI
IN THE COURT OF SHRI ANIL H LADHDHAD
COURT 7 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 29-08-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>NM FOR HEARING</u>				
1.	SUIT	106306/2007	SHRADDHA P KULKARNI Vs MR JUGALMOHANNAGAR ALIAS YAGNIK	MS BASANT TILOKANI AND CO
Sub Matter: NOTICE OF MOTION/0100913/2017 Sub Matter: NOTICE OF MOTION/0103799/2018				
2.	SUIT	104626/2005	MOHD KAYYUM KHAN Vs SMT.KHATOON NISHA AND ORS.	JAMILA SHAIKH ADV. S.R.SAUDAGAR ADV. GAWDE
Sub Matter: NOTICE OF MOTION/0104970/2019 Sub Matter: NOTICE OF MOTION/0102577/2018 Sub Matter: NOTICE OF MOTION/0104945/2019 Sub Matter: CHAMBER SUMMONS/0100078/2020				
3.	SUIT	103818/2009	PURNIMA MAYUR PANCHOLI AND 3 ORS Vs SAMIR S MEHTA AND ANR	PURNIMA BHATIA M S B AMIN AND CO 1,2 VIDE CAVEAT NO 66 09
Sub Matter: NOTICE OF MOTION/0100241/2020				
4.	SUIT	106290/2006	LILARAM LADHARAM LALWANI Vs KISHINCHAND LILARAM LALWANI AND 3 ORS	K C NICHANI Adv. Y. S. Bhate
Sub Matter: NOTICE OF MOTION/0104366/2017				
5.	SUIT	106838/1997	KHURSHEED N SORABJEE AND ANR Vs FAREDOON RUSTOM TIRANDAZ AND ORS	J NARULA AND ASSOC HUMRANWALA AND CO
Sub Matter: NOTICE OF MOTION/0101036/2018				

6. SUIT 108446/1998 MOHAMAD YAHIA MOHAMAD S K
HASSAN SRIVASTAVA
Vs AND CO
SAI MOHAMAD S O HABIBULL A S
AND ORS KARWANDE

Sub Matter: NOTICE OF MOTION/0100523/2019

NM REPLYREJOINER

7. N/M 101231/2020 Dr. Madhuri Ajit Sawant - Suit Yogini Abhay Vgale
St No. 3783
Vs
Great Eastern Gardens And Ors

C/S HEARING

8. SUIT 104892/2012 SUNDER SHETTY VMOD MISTRY
Vs AND CO.
SHEZADI BEGUM MOHD ALIF
ORS

Sub Matter: NOTICE OF MOTION/0102863/2018
Sub Matter: CHAMBER SUMMONS/0101905/2018

CH/S ORDERS

9. SUIT 100685/1990 SGM PROPERTIES Adv.
INVESTMENTS PRIVATE Suryavanshi hf
LIMITED. MR.D.T.CHAFFE
Vs
PURSHOTTAM M.RUNGTA AND MR.K.K.VYAS
OTHERS. D.T.GANDHI

C/S REPLY

10. SUIT 101938/2009 MRS.PADMA VENKATESH S.D.MULYE
NAIDU ANR
Vs
MR.VENKATESH MUTHALGAR Manish Yadav
SUBBIAH ORS

Sub Matter: NOTICE OF MOTION/0103825/2019
Sub Matter: CHAMBER SUMMONS/0101967/2019
Sub Matter: CHAMBER SUMMONS/0101702/2019
Sub Matter: CHAMBER SUMMONS/0101393/2019
Sub Matter: CHAMBER SUMMONS/0100524/2020